

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 33/AM11
SCHEDULED TO BE HELD ON 17.11.2010
(HELD ON 19.11.2010)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 33/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 17.11.2010 (held on 19.11.2010) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 31/AM11 and 32/AM11 held on 10.11.2010.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-141	LAXMI ELECTRONICS MOULDS & PRECISION ENGINEERING	HQ F. No. 01/87/050/00281/AM10/DES-VII	Status: Deferred
NC No.: 33/AM11 Dated: 19.11.2010	Adv. Lic. No. 0710068463	RLA F. No. 07/24/040/00312/AM10	

Request: **Fixation of adhoc norms for the export product “Small Coller Belt Plastic Moulded Belt”.**

Decision: Copy of representation forwarded to D/o C&PC on 18.10.2010. Comments awaited.
Deferred for Three Weeks.

Case No. A-142	DINMAN POLYPACKS PVT. LTD.	HQ F. No. 01/87/050/00318/AM10/DES-VII	Status: Deferred
NC No.: 30/AM11 Dated: 19.11.2010	Adv. Lic. No. 0210132090 Dated 01.10.2009	RLA F. No. 02/24/040/00136/AM10	

Request: **Fixation of adhoc norms for the export product “Printed PP Woven Sacks (BOPP Film Laminated)”.**

Decision: Copy of representation forwarded to D/o C&PC on 18.10.2010. Comments awaited.
Deferred for Two Weeks.

Case No. A-143	RANDWIN EXIM PVT. LTD.	HQ F. No. 01/87/162/00167/AM11/DES-VII	Status: Deferred
NC No.: 33/AM11 Dated: 19.11.2010		RLA F. No. 03/91/051/02647/AM10	

Request: **Clarification as to whether “(i) Winkjekt Hypodermic Needle and Winkjekt Syringe with Needle” and “(ii) Urine Bag and Urethral Catheter” are covered under DEPB Entry at S. No. 122 and S. No. 20,**

respectively.

Decision: Copy of request of firm forwarded to D/o C&PC on 29.09.2010. Comments awaited.
Deferred for Two Weeks.

Case No. A-144	FENNER CONVEYOR BELTING PVT. LTD.	HQ F. No. 01/87/162/00209/AM11/DES-VII	Status: Approved
NC No.: 33/AM11 Dated: 19.11.2010	Adv. Lic. : Not Issued yet	RLA F. No. 35/24/040/00025/AM11	

Request: Issuance of Advance Authorization under para 4.7 of HBP Vol.I.

Decision: The Committee considered the request of firm and observed that the export product and import items are different from the earlier approved cases of firm and hence it was decided to advise RLA, Madurai to issue advance authorization under para 4.7. After issuance of advance authorization, 5 sets of application may be forwarded to this office for fixation of adhoc norms.

Case No. A-145	PIDILITE INDUSTRIES LTD.	HQ F. No. 01/87/050/00129/AM10/DES-VII	Status: Approved
NC No.: 33/AM11 Dated: 19.11.2010	Adv. Lic. No. 0310462230 dated 22.02.2008	RLA F. No. 03/95/040/00392/AM08	

Request: Fixation of adhoc norms for the export product “Butyl Acrylate & Acrylonitrile Copolymer Emulsion having solids 45+/-1% stabilized by Emulsifier (PIDISYN 400)”.

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate and Acrylonitrile Copolymer Emulsion having Solid Content 45+/-1% stabilized by Emulsifier (Pidisyn 400)	1 kg	1. Butyl Acrylate	0.388 kg
		2. Acrylamide	0.013 kg
		3. Acrylonitrile	0.052 kg

Case No. A-146	NOSLAR INTERNATIONAL PVT. LTD.	Status: Approved
NC No.: 33/AM11 Dated: 19.11.2010	HQ F. No. 01/87/162/00444/AM10/DES-VII	

Request: Addition of “Nylon 6 dipped Tyre Cord Fabric 840 D/I” in the description of Import Item No. 7 at SION No. A-1691.

Decision: The representative of DIPP informed Committee that the Import Item, viz, “Nylon 6 dipped Tyre Cord Fabric 840 D/I” instead of ‘Nylon Fabric’ is required for manufacturing of “Nylon Bicycle Tyres”. Therefore, the Committee allowed import of Nylon 6 dipped Tyre Cord Fabric 840 D/I against the advance authorizations issued to the firm. However, the Committee was constrained not to amend the SION No. A-1691 for want of representative data from requisite number of firms.

ONLINE CASES

Case No.:20/11/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status : Approved
HQ File :01/87/050/00107/AM11/	RLA File :05/24/040/00530/AM10/	Lic.No/Date:0510261477 30.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39000000	63/0- I.V FLOW CONTROLLER EXTENSION SET(FLOW REGULATOR)	400000.000	Number	12000000.00	262582.05 US\$
				Total	12,000,000.00	262,582.05

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39010000	HDPE Granules	142.220	K.G	9670.96	207.31 US\$	Value & Qty
2	39012000	P.P Granules	203.420	K.G	15053.08	322.68 US\$	Value & Qty
3	39049000	PVC Resin	1460.970	K.G	87658.20	1879.06 US\$	Value & Qty
4	39129000	Di-Octyl Phthalate(DOP)	684.830	K.G	57525.72	1233.13 US\$	Value & Qty
5	39129000	Di-Octyl Adipate(DOA)	34.240	K.G	4108.80	88.08 US\$	Value & Qty
6	39100000	Epoxidised Soyabean Oil	68.480	K.G	5136.00	110.10 US\$	Value & Qty
7	39120000	Calcium Zinc Stabilizer	22.830	K.G	2168.85	46.49 US\$	Value & Qty
8	29420000	Calcium Stearate	11.410	K.G	867.16	18.59 US\$	Value & Qty
9	90180000	I.V Flow Regulator	432040.000	Number	9504880.00	203748.77 US\$	Value & Qty
10	90180000	Y-Site	427480.000	Number	384732.00	8247.20 US\$	Value & Qty
11	48102200	Medical Kraft Paper(GSM 70 +/-20%)	14618.340	Sq. meter	190038.42	4073.71 US\$	Value & Qty

12	39269000	Thermoforming Blister Sheet	14618.340	Sq. meter	131565.06	2820.26 US\$	Value & Qty
				Total	10,393,404.25	222,795.38	

Decision: With D/o C&PC OM No. 46011/106/2009-PC.II dated 21.09.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
I.V. Flow Controller Extension Set (Flow Regulator)	1 No.	1. HDPE Granules	1.05 kg/kg content in export product
		2. PP Granules	1.05 kg/kg content in export product
		3. Relevant IV Flow Regulator	Net + 2% wastage
		4. Relevant Y-Site	Net + 2% wastage
		5. For 1 kg Components/Parts made of PVC Compound: i) PVC Resin ii) Dioctyl Phthalate (DOP) iii) Epoxidised Soyabean Oil iv) Dioctyl Adipate (DOA) v) Calcium /Zinc Stabilizer vi) Calcium Stearate	0.704 kg 0.330 kg 0.033 kg 0.0165 kg 0.0110 kg 0.0055 kg
		6. Medical Kraft Paper	As per packing policy
		7. Thermoforming Blister Sheet	As per packing policy

PVT LTD

17.11.2010

HQ File :01/87/050/00134/AM11/

RLA File :34/24/040/00005/AM11/

Lic.No/Date:3410026841
16.04.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39029000	63/0- PIB COMPOUND Polymer	50.000	M.T	3780000.00	84000.00 US\$
				Total	3,780,000.00	84,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39022000	Poly Iso Butylenes Polymer	31.500	M.T	1949063.00	43312.50 US\$	Value & Qty
2	39011010	LLDPE Granules polyethylene	19.950	M.T	1117698.00	24837.75 US\$	Value & Qty
3	39021000	Polymer based additives additives	1.050	M.T	189000.00	4200.00 US\$	Value & Qty
				Total	3,255,761.00	72,350.25	

Decision: With D/o C&PC OM No. 46011/106/2009-PC.II dated 21.09.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Isobutylene Compound Polymer (containing minimum 60% Poly Isobutylene Polymer)	1 kg.	1. Poly Isobutylene Polymer	0.630 kg
		2. LLDPE Granules	0.399 kg
		3. Additives (Hifax CA 7153 S)	0.021 kg

Case No.:8/4/87-ALC1/2010	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status : Approved
HQ File :01/87/050/00017/AM11/	RLA File :05/24/040/00018/AM11/	Lic.No/Date:0510262670 20.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39162019	62/0- Mobile Window (480000 Pcs) (Made out of Hard Coated Acrylic Sheet duly printed & laminated (.90 to 1.20 MM) & consumable i.e Lamination Film & Screen Printing Ink)	1850.000	K.G	4002000.00	87000.00 US\$
				Total	4,002,000.00	87,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39162019	Acrylic Sheet (.90 To 1.20 MM)	2450.000	K.G	2700200.00	58700.00 US\$	Value & Qty
2	39201099	Lamination Film (60 To 150 Micron (Lamination Purpose)	550.000	K.G	119600.00	2600.00 US\$	Value & Qty
3	32151140	Screen Printing Ink (i) Black 65 Kg (ii) Mirror 35 Kg (6% of FOB value of exports)	100.000	K.G	240120.00	5220.00 US\$	Value & Qty
				Total	3,059,920.00	66,520.00	

Decision: With D/o C&PC OM No. 46011/70/2009-PC.II dated 15.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Mobile Windows (Made of Acrylic Sheet)	1 kg	1. Acrylic Sheet	1.10 kg
		2. Screen Printing Ink	2% of FOB value of exports
Note: If the firm proposed to represent against this decision, they have to furnish a production / consumption of raw material certification from the Excise Authorities, which should include the waste/scrap disposal methods and value earned out of this.			

4	Case No.:32/6/82-ALC4/2010	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/82/050/00179/AM11/	RLA File :05/24/040/00016/AM11/	Lic.No/Date:0510263372 30.04.2010	Defer Date: 15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

Case No.:15/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved			
HQ File :01/87/050/00138/AM11/	RLA File :37/24/040/00001/AM11/	Lic.No/Date:3710001287 21.05.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		63/0- Flexible Intermediate Bulk Containers				

1	39269080	Actual Content of Polypropylene woven Fabrics -382.350 MT, U.V. Stabilizer Master Batch - 7.65 MT, PP Granules -25 MT, PP Granules -85 MT	500.000	M.T	50000000.00	1111111.11 US\$
				Total	50,000,000.00	1,111,111.11

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39269080	Polypropylene Woven Fabrics	389.997	M.T	30431466.00	662994.90 US\$	Value & Qty
2	32061190	U.V. Stabilizer Master Batch (Containing not more than 20% U.V. Stabilizer) where export product contains U.V. Stabilizer	7.650	M.T	1580108.00	34425.00 US\$	Value & Qty
3	39021000	PP Granules	26.250	M.T	1686825.00	36750.00 US\$	Value & Qty
4	39021000	PP Granules	89.250	M.T	5735205.00	124950.00 US\$	Value & Qty
				Total	39,433,604.00	859,119.90	

Decision: With D/o C&PC OM No. 46011/50/2010-PC.II dated 12.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Relevant Polypropylene Woven Fabric	0.7800 kg
		2. Polypropylene Granule	0.2310 kg

Case No.:16/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved
HQ File :01/87/050/00139/AM11/	RLA File :37/24/040/00002/AM11/	Lic.No/Date:3710001286	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269080	63/0- Flexible Intermediate Bulk Containers Actual Content of Polypropylene Woven Fabrics -382.350 MT, U.V. Stabilizer Master Batch-7.65 MT, PP Granules -25 MT, PP Granules -85 MT	500.000	M.T	50000000.00	1111111.11 US\$
				Total	50,000,000.00	1,111,111.11

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39269080	Polypropylene Woven Fabrics	389.997	M.T	30431466.00	662994.00 US\$	Value & Qty
2	32061190	U.V. Stabilizer Master Batch (Containing not more than 20% U.V. Stabilizer) where export product contains U.V. Stabilizer	7.650	M.T	1580108.00	34425.00 US\$	Value & Qty
3	39021000	PP Granules	26.250	M.T	1686825.00	36750.00 US\$	Value & Qty
4	39021000	PP Granules	89.250	M.T	5735205.00	124950.00 US\$	Value & Qty
				Total	39,433,604.00	859,119.00	

Decision: With D/o C&PC OM No. 46011/50/2010-PC.II dated 12.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Relevant Polypropylene Woven Fabric	0.7800 kg
		2. Polypropylene Granule	0.2310 kg

7	Case No.: 4/15/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00127/AM11/	RLA File :03/94/040/00166/AM11/	Lic.No/Date:0310575953 25.05.2010	Defer Date:08.12.2010
	Decision: D/L No. 46011/105/2009-PC.II dated 05.08.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 10.11.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

8	Case No.: 4/23/87-ALC1/2010	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00202/AM11/	RLA File :02/24/040/00018/AM11/	Lic.No/Date:0210142920 04.06.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 06.10.2010. Comments awaited.			

9	Case No.: 12/15/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 06.10.2010. Comments awaited.			

10	Case No.: 3/30/87-ALC1/2010	Party Name:KSP ENGINEERING CO.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00274/AM11/	RLA File :05/23/040/00087/AM11/	Lic.No/Date:0510267963 12.07.2010	Defer Date:01.12.2010

Decision: D.O. letter issued to Zonal Jt. DGFT,CLA, New Delhi on 10.11.2010. Application is still awaited from RLA.

11	Case No.:15/22/84-ALC3/2010	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/84/050/00141/AM11/	RLA File :11/24/040/00048/AM10/	Lic.No/Date:1110022834 21.07.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.			

12	Case No.:3/20/84-ALC3/2010	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010. Comments awaited.			

13	Case No.:10/27/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00224/AM11/	RLA File :04/24/040/00113/AM11/	Lic.No/Date:0410116183 11.08.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 30.09.2010. Comments awaited.			

	Case No.:4/21/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved
	HQ File :01/87/050/00167/AM11/	RLA File :03/94/040/00029/AM11/	Lic.No/Date:0310587542 13.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	630- POLYTHYLENE COMPOUND	500.000	M.T	13050000.00	290000.00 US\$
				Total	13,050,000.00	290,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	125.000	M.T	7458750.00	162500.00 US\$	Value & Qty
2	28365000	CALCIUM CARBONATE FILLER	375.000	M.T	2151562.50	46875.00 US\$	Value & Qty
				Total	9,610,312.50	209,375.00	

Decision: With D/o C&PC OM No. 46011/113/2006-PC.II dated 15.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (containing 25 +/-1% LLDPE and 75 +/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.250 kg
		2. Calcium Carbonate	0.750 kg

Case No.: 6/22/87-ALC1/2010	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
HQ File :01/87/050/00192/AM11/	RLA File :03/95/040/00309/AM11/	Lic.No/Date:0310588168 17.08.2010	Defer Date:08.12.2010

Decision: Reply received from the firm and sent to D/o C&PC on 28.10.2010, but the comments are still awaited. Hence,

it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.

Case No.:7/22/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved
HQ File :01/87/050/00193/AM11/	RLA File :03/94/040/00439/AM11/	Lic.No/Date:0310588172 17.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- POLYTHYLENE COMPOUND	500.000	M.T	12541500.00	270000.00 US\$
				Total	12,541,500.00	270,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	125.000	M.T	7102500.00	150000.00 US\$	Value & Qty
2	28365000	CALCIUM CARBONATE FILLER	375.000	M.T	2308312.50	48750.00 US\$	Value & Qty
				Total	9,410,812.50	198,750.00	

Decision: With D/o C&PC OM No. 46011/113/2006-PC.II dated 15.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (containing 25 +/-1% LLDPE and 75 +/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.250 kg
		2. Calcium Carbonate	0.750 kg

Case No.: 6/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status : Approved
HQ File :01/87/050/00263/AM11/	RLA File :31/24/040/00085/AM11/	Lic.No/Date:3110044359 17.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND IN WHITE COLOUR	66000.000	K.G	6764406.00	145627.69 US\$
2	39079150	63/0- ARNITE TV 4 240 S P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND	44000.000	K.G	5220600.00	112391.82 US\$
				Total	11,985,006.00	258,019.51

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	54179.400	K.G	4104631.34	86687.04 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	13596.000	K.G	695272.25	14683.68 US\$	Value & Qty
3	34049090	LOXIOG G-32 MOULD RELEASEING AGENT	204.600	K.G	19375.62	409.20 US\$	Value & Qty
4	39079150	PBT CHIPS/ GRANULES BASE POLYMER	29004.800	K.G	2197403.65	46407.68 US\$	Value & Qty

5	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	9064.000	K.G	463514.83	9789.12 US\$	Value & Qty
6	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	113.520	K.G	7632.74	161.20 US\$	Value & Qty
7	34049090	LOXOL MOULD RELEASING AGENT	113.520	K.G	10750.34	227.04 US\$	Value & Qty
8	39039090	SAYTEX BROMINATED FR FLAME RETARDANT	3172.400	K.G	1146126.26	24205.41 US\$	Value & Qty
9	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	3172.400	K.G	943338.52	19922.67 US\$	Value & Qty
10	39046100	DYNEON / TEFLON BASED FLOW MODIFIER	90.640	K.G	49355.75	1042.36 US\$	Value & Qty
11	32064990	SACTOLITH HDS RELEVANT COLOURANT	498.520	K.G	85445.01	1804.54 US\$	Value & Qty
12	29159090	SAVNOL	45.320	K.G	2038.61	43.05 US\$	Value & Qty
13	29159090	TALC 2050	90.640	K.G	1030.03	21.75 US\$	Value & Qty
				Total	9,725,914.95	205,404.74	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TV4240 P)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fiber	0.2060 kg
		3. Mould Releasing Agent (Loxiol)	0.0031 kg
2. 20% Glassfibre Reinforced PBT Compound (Arnite TV 4 240 SP)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fibre	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Mould Release Agent	0.0025 kg

		(Loxiol)	
		5. Flame Retardant (Brominated FR)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. Dyneon/Teflon based flow modifier	0.0020 kg
		8. Relevant Colourant	0.0110 kg
		9. Sevnol	0.0010 kg
		10. Talc	0.0020 kg

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Case No.:5/25/87-ALC1/2010	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved																													
HQ File :01/87/050/00209/AM11/	RLA File :03/95/040/00412/AM11/	Lic.No/Date:0310591890 09.09.2010	Defer Date:																													
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39173900</td><td>63/0- Articles made of M.D.P.E Such as Pipelines - size of pipes -1) DIA 250 -7200.00 MTR, 2) DIA 180 - 2500.00 MTR</td><td>136853.700</td><td>K.G</td><td>14315000.00</td><td>304574.46 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>14,315,000.00</td><td>304,574.46</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>Import Item Name.</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39173900	63/0- Articles made of M.D.P.E Such as Pipelines - size of pipes -1) DIA 250 -7200.00 MTR, 2) DIA 180 - 2500.00 MTR	136853.700	K.G	14315000.00	304574.46 US\$					Total	14,315,000.00	304,574.46	Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																										
1	39173900	63/0- Articles made of M.D.P.E Such as Pipelines - size of pipes -1) DIA 250 -7200.00 MTR, 2) DIA 180 - 2500.00 MTR	136853.700	K.G	14315000.00	304574.46 US\$																										
				Total	14,315,000.00	304,574.46																										
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																									

1	39012000	M.D.P.E Granuels	143696.390	K.G	12431500.00	264500.00 US\$	Value & Qty
				Total	12,431,500.00	264,500.00	

Decision: With D/o C&PC OM No. 46011/71/2010-PC.II dated 11.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MDPE Pipes	1 kg	MDPE Granules	1.05 kg/kg content in the export product

Case No.: 7/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status : Approved
HQ File :01/87/050/00264/AM11/	RLA File :31/24/040/00096/AM11/	Lic.No/Date:3110044676 16.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TO 6 202 NATURAL UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND	10000.000	K.G	1481755.00	31900.00 US\$
				Total	1,481,755.00	31,900.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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19	1	39079150	PBT CHIPS / GRANULES BASE POLYMER	10000.000	K.G	1065375.00	22500.00 US\$	Value & Qty
	2	34049090	LOXIAL (MOULD RELEASING AGENT)	300.000	K.G	28410.00	600.00 US\$	Value & Qty
					Total	1,093,785.00	23,100.00	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg

20	Case No.:1/28/84-ALC3/2010	Party Name:VIRGO POLYMERS (INDIA) LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/84/050/00179/AM11/	RLA File :04/24/040/00174/AM11/	Lic.No/Date:0410117578 28.09.2010	Defer Date: 08.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

	Case No.:9/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved
	HQ File :01/87/050/00266/AM11/	RLA File :31/24/040/00036/AM11/	Lic.No/Date:3110044908	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON N 24 G6 BLACK 30 % GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	7500.000	K.G	1029600.00	23400.00 US\$
2	39079150	63/0- ARNITE TO6 202 BLACK UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND	7500.000	K.G	1230900.00	27975.00 US\$
3	39079150	63/0- ARNITE TZ 6280 BLACK (20 % Glass Fiber Reinforced Micro sphere based PBT Compound)	20000.000	K.G	3520000.00	80000.00 US\$
				Total	5,780,500.00	131,375.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS / GRAULES (Base Polymer)	5268.750	K.G	648193.24	14436.38 US\$	Value & Qty
2	70191100	GLASS FIBER CHOPPED STRAND (Reinf.mat.)	2317.500	K.G	116542.44	2595.60 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93(Colourant)	116.250	K.G	18268.69	406.88 US\$	Value & Qty
4	29159090	CALCIUM STEARATE(Mould Release Agent)	23.250	K.G	1513.69	33.71 US\$	Value & Qty
5	39079150	PBT CHIPS / GRANULES (BASE POLYMER)	7500.000	K.G	757687.50	16875.00 US\$	Value & Qty
6	34049090	LOXIOI G-32 (MOULD RELEASING AGENT)	225.000	K.G	20205.00	450.00 US\$	Value & Qty
7	39079150	PBT CHIPS / GRANULES (BASE POLYMER)	11845.000	K.G	1196641.13	26651.25 US\$	Value & Qty
8	70191100	GLASS FIBER CHOPPED STRAND (REINF.AGENT)	4120.000	K.G	207186.56	4614.40 US\$	Value & Qty
9	70182000	MICROPEARL GLASS BEADS C050-20-215 (REINF.AGT)	4120.000	K.G	247883.92	5520.80 US\$	Value & Qty
10	32064990	BLACK MASTERBATCH 3 BK 98 (COLORANT)	412.000	K.G	64745.80	1442.00 US\$	Value & Qty
11	34049090	LOXIOI G- 32 (MOULD RELEASING AGENT)	103.000	K.G	9249.40	206.00 US\$	Value & Qty

				Total	3,288,117.37	73,232.02	
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Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 17.11.2010 and OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg
2. Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg
3. 20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TZ 6280)	1 kg	1. PBT Chips/Granules	0.5922 kg
		2. Glass Fibre	0.2060 kg
		3. Micropearl glass Beads	0.2060 kg
		4. Relevant Colourants/ asterbach	0.0206 kg
		5. Mould Releasing Agent (Loxiol)	0.0052 kg

22	Case No.:8/24/85-ALC3/2010	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/85/050/00093/AM11/	RLA File :03/95/040/00478/AM11/	Lic.No/Date:0310595956 08.10.2010	Defer Date: 15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

23	Case No.:2/30/87-ALC1/2010	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00273/AM11/	RLA File :03/95/040/00501/AM11/	Lic.No/Date:0310597153 15.10.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 09.11.2010. Comments awaited.			

24	Case No.:4/30/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 19.11.2010. Comments awaited.			

25	Case No.:5/30/87-ALC1/2010	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00276/AM11/	RLA File :04/24/040/00189/AM11/	Lic.No/Date:0410118146 19.10.2010	Defer Date:15.12.2010

Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited.

26	Case No.: 7/30/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00278/AM11/	RLA File :05/24/040/00258/AM11/	Lic.No/Date:0510275152 19.10.2010	Defer Date:15.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 10.11.2010. Comments awaited.			

27	Case No.: 1/33/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00300/AM11/	RLA File :03/95/040/00507/AM11/	Lic.No/Date:0310599496 01.11.2010	Defer Date: 01.12.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

28	Case No.: 2/33/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00301/AM11/	RLA File :03/95/040/00492/AM11/	Lic.No/Date:0310599497 01.11.2010	Defer Date: 01.12.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

29	Case No.: 4/33/87-ALC1/2010	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00303/AM11/	RLA File :34/24/040/00203/AM11/	Lic.No/Date:3410028488 02.11.2010	Defer Date: 01.12.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Case No.:3/33/87-ALC1/2010	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved
HQ File :01/87/050/00302/AM11/	RLA File :08/24/040/00230/AM11/	Lic.No/Date:0810093690 03.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS - 3000000 SET	200000.000	K.G	20416016.70	443826.45 US\$
				Total	20,416,016.70	443,826.45

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE GRANULES	106700.000	K.G	7658057.00	166479.50 US\$	Qty
2	39011000	LDPE GRANULES	106700.000	K.G	7658057.00	166479.50 US\$	Qty
3	32061101	TITANIUM DIOXIDE	3960.000	K.G	368000.00	8000.00 US\$	Qty
4	32071900	COLOUR PIGMENT	616.000	K.G	92000.00	2000.00 US\$	Qty
5	34049020	WAX	1012.000	K.G	110400.00	2400.00 US\$	Qty
6	32064100	U.V. STABLIZER	1012.000	K.G	848700.00	18450.00 US\$	Qty
7	83081010	ALIMINIUM EYELETS (GROMETS) Condn.: This licence issued under para 4.7 of H.B.	3030000.000	Set	864800.00	18800.00	Qty

2009 - 14 for fixation of norms by ALC., New Delhi.

Total 17,600,014.00 382,609.00

Decision: With D/o C&PC OM No. 46011/111/2008-PC.II dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheeting (Laminated Tarpauline based on Plastic Woven Fabric)	1 kg	1. HDPE Granules	0.5335 kg
		2. LDPE Granules	0.5335 kg
		3. Titanium Dioxide	0.0198 kg
		4. Colour Pigment	0.00308 kg
		5. Wax	0.00506 kg
		6. UV Stabilizer	0.00506 kg
		7. Aluminium Eyelets (Gromets)	Net + 1%

Case No.:5/33/87-ALC1/2010	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved
HQ File :01/87/050/00304/AM11/	RLA File :08/24/040/00231/AM11/	Lic.No/Date:0810093728 04.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS - 3000000 SET	200000.000	K.G	20416016.70	443826.45 US\$
				Total	20,416,016.70	443,826.45

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE GRANULES	106700.000	K.G	7658057.00	166479.50 US\$	Qty
2	39011000	LDPE GRANULES	106700.000	K.G	7658057.00	166479.50 US\$	Qty
3	32061101	TITANIUM DIOXIDE	3960.000	K.G	368000.00	8000.00 US\$	Qty
4	32071900	COLOUR PIGMENT	616.000	K.G	92000.00	2000.00 US\$	Qty
5	34049020	WAX	1012.000	K.G	110400.00	2400.00 US\$	Qty
6	32064100	U.V. STABLZER	1012.000	K.G	848700.00	18450.00 US\$	Qty
7	83081010	ALIMINIUM EYELETS (GROMETS) Condn.: -This licence issued under para 4.7 of H.B. 2009-14 for fixation of noroms by ALC., New Delhi.	3030000.000	Set	864800.00	18800.00 US\$	Qty
				Total	17,600,014.00	382,609.00	

Decision: With D/o C&PC OM No. 46011/111/2008-PC.II dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheeting (Laminated Tarpauline based on Plastic Woven Fabric)	1 kg	1. HDPE Granules	0.5335 kg
		2. LDPE Granules	0.5335 kg
		3. Titanium Dioxide	0.0198 kg
		4. Colour Pigment	0.00308 kg
		5. Wax	0.00506 kg
		6. UV Stabilizer	0.00506 kg
		7. Aluminium Eyelets (Gromets)	Net + 1%

Case No.: 6/33/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved
HQ File :01/87/050/00305/AM11/	RLA File :03/94/040/00701/AM11/	Lic.No/Date:0310600472 08.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269010	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. TYPE-5000, 4 PLY, 1 X 1 MM THK.	5204.880	Sq. meter	8666100.00	192580.00 US\$
				Total	8,666,100.00	192,580.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	54020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	18.308	M.T	2196960.00	48821.00 US\$	Value & Qty
2	39040000	PVC RESIN	17.504	M.T	1400320.00	31118.25 US\$	Value & Qty
3	29170000	PVC PLASTICIZER (PHOSPHATE PLASTICIZER / DOP)	10.987	M.T	1098700.00	24415.55 US\$	Value & Qty
4	73260000	FASTNERS WITH PINS (MATO U37A/U38)	3123.000	Number	2342250.00	52050.00 US\$	Value & Qty
				Total	7,038,230.00	156,404.80	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven	1 Sq.	1. Polyester Filament Yarn	1.05 kg/kg content in the

Fire Resistance Antistatic Conveyor Belting (Type 5000)	Mtr.	(1000/1500 Denier)	export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate/DOP/TCP/TAP/ DIOP/TCEP/Reofoso – 60/95/Roscan/Santicizer	0.4630 kg 0.3096 kg
		3. Fasteners with Pins (Mato U37A/U38)	Net to Net

33	Case No.:7/33/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00306/AM11/	RLA File :05/24/040/00276/AM11/	Lic.No/Date:0510276514 09.11.2010	Defer Date: 01.12.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

34	Case No.:10/33/87-ALC1/2010	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00309/AM11/	RLA File :35/24/040/00019/AM11/	Lic.No/Date:3510031954 09.11.2010	Defer Date: 01.12.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA			

for sending the application expeditiously.

35	Case No.:8/33/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Deferred
	HQ File :01/87/050/00307/AM11/	RLA File :08/24/040/00237/AM11/	Lic.No/Date:0810093767 10.11.2010	Defer Date: 01.12.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

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Case No.:9/33/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2010 17.11.2010	Status: Approved																																																					
HQ File :01/87/050/00308/AM11/	RLA File :08/24/040/00238/AM11/	Lic.No/Date:0810093768 10.11.2010	Defer Date:																																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39075000</td><td>62/0- Alkyd Resin C-1030 (70% Resin content)</td><td>80000.000</td><td>K.G</td><td>4770000.00</td><td>106000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>4,770,000.00</td><td>106,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>Import Item Name.</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>29159090</td><td>Lauric Acid</td><td>16320.000</td><td>K.G</td><td>720000.00</td><td>16000.00 US\$</td><td>Qty</td></tr><tr><td>2</td><td>29173500</td><td>Phthalic Anhydride</td><td>27280.000</td><td>K.G</td><td>1620000.00</td><td>36000.00 US\$</td><td>Qty</td></tr><tr><td>3</td><td>29054500</td><td>Glycerine</td><td>18720.000</td><td>K.G</td><td>495000.00</td><td>11000.00 US\$</td><td>Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39075000	62/0- Alkyd Resin C-1030 (70% Resin content)	80000.000	K.G	4770000.00	106000.00 US\$					Total	4,770,000.00	106,000.00	Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	29159090	Lauric Acid	16320.000	K.G	720000.00	16000.00 US\$	Qty	2	29173500	Phthalic Anhydride	27280.000	K.G	1620000.00	36000.00 US\$	Qty	3	29054500	Glycerine	18720.000	K.G	495000.00	11000.00 US\$	Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																		
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3	29054500	Glycerine	18720.000	K.G	495000.00	11000.00 US\$	Qty																																																	

4	29023000	Toluene Condn.: -This licence issued under para 4.7 of H.B. 2009 -14 for fixation of norms by ALC., New Delhi.	25200.000	K.G	1305000.00	29000.00 US\$	Qty
				Total	4,140,000.00	92,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1030 (70% Resin Content)			